NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.175/BB/20 17	-	For hearing (Part heard)	241 & 59	Dr. Madhukar G. Angur Vs. Sudhir Angur & Others

SL. NAME (IN CAPITAL) **SIGNATURE** NO. & PHONE NUMBER REPRESENTATION TO WHOM

1) B.G. Kohil Kumal.

The Impleading applicant - South a

2) K.S. BHEEMAIAH De Counsel for Respondent NO. 12.

(ROC)

PRASAHNA KUMAR'S.

No. I tos.

Counsel for petitioner is not present. Counsel for respondents are present. Junior counsel has filed one application seeking adjournment on the ground that the Shri M.S. Shyamsundar fell sick and that he was advised bed rest for some days. So, the application is filed seeking adjournment on that ground.

The counsel on the other side had endorsed on that application opposing adjournment. However, the application is accompanied by a medical certificate showing that the senior counsel was sick and that the doctors have advised him rest. Therefore, the Tribunal has to adjourn the matter in view of the health condition of the senior counsel appearing for the respondent. Junior counsel for ROC is present.

I.A. No.192/2017 is also taken up today. The counsel for the other side in I.A. No.192/2017 (counsel for respondents in the main petition) requested time to file objections/counter.

For filing objections to the I.A. by both sides of the main petition and for hearing the counsel for respondents, list it on 25.01.2018 at 3.00 p.m.

MEMBER (T)

MEMBER (J)